GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:5945 ANSWERED ON:02.05.2013 AGREEMENT SIGNED BY NTPC Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of POWER be pleased to state:

(a) whether the National Thermal Power Corporation Limited (NTPC) has signed any agreement with any Renewable Energy Development Agency to explore the potential of geo-thermal resources in the country;

(b) if so, the details thereof;

(c) the salient features of the said agreement;

(d) whether the sites for such geo-thermal based power projects have been identified; and

(e) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a): Yes, Madam.

(b) : A Memorandum of Understanding (MoU) has been signed by NTPC on 16th February, 2013, with Chhattisgarh State Renewable Energy Development Agency (CREDA), an Agency constituted under Department of Energy, Government of Chhattisgarh, to explore the potential of geothermal resources and subsequently implement geothermal based power project at Tatapani in the State of Chhattisgarh on Build, Own and Operate (BOO) basis.

(c) : Salient features of the MoU are given below:

i) CREDA will grant NTPC exclusive rights to explore the geothermal resources and subsequently to implement techno-economic viable geothermal power project at Tatapani.

ii) NTPC shall explore the geothermal resources in Tatapani and prepare Detailed Project Report (DPR) / Feasibility Report (FR) for assessing the techno-commercial viability of the identified project.

iii) NTPC will explore all possibilities for maximizing the grant from National/International agencies. NTPC shall be responsible to obtain all statutory clearances/approvals related to Foreign Direct Investment (FDI).

iv) Once techno-economic viability is established, NTPC shall implement the geothermal based project at Tatapani on BOO basis.

v) CREDA with the help of / as per directions of the Government through State Investment Promotion Board (SIPB) will facilitate expeditious grant of permissions, approvals, no objection certificate, recommendation etc. under the purview of the State Government.

vi) All infrastructure support such as use of existing roads/kucha roads/paths etc. to the location of site would be provided by the State Government as per the requirement/request of CREDA.

(d) & (e) : A geothermal project site, Tatapani, located at about 92 km northeast of Ambikapur, District Balrampur, Chhattisgarh has been identified by CREDA for feasibility study.